

**Before National Green Tribunal  
Western Zone bench Pune**

Execution application number 7/2024  
Original application 28/2014

**Saiprasad Mangesh Kalyankar ----- applicant**

vs

**The Regional Transport officer and others----- respondent**

Reply affidavit on behalf of respondent number 3 as follows

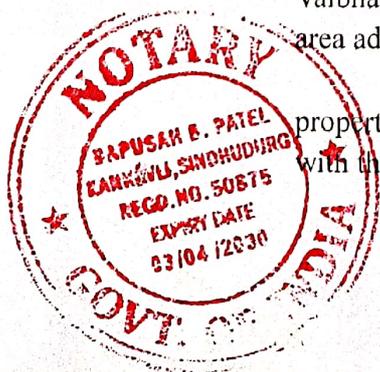
I Shree Vijay Ganpat kale Age- 37 Yrs , Occu- Service R/O - Oros Tal.Kudal Dist - Sindhudurg, do hereby solemnly affirms on oath and execute this affidavit as follows

1)I said that, I have perused the order passed by Honourable Tribunal dated 8/8/2025. So also I have gone through the office files and record pertaining to the matter in hand. I have been authorised by the respondent number 3 to file and execute present affidavit. The Honourable Tribunal had directed to file this present affidavit stating therein as to the places where the plantation of trees can be done, clearly showing the map of the location there of. Considering the direction given by the Honourable Tribunal I am herewith providing all the details regarding places of plantation of tree along with the map of the location as here under.

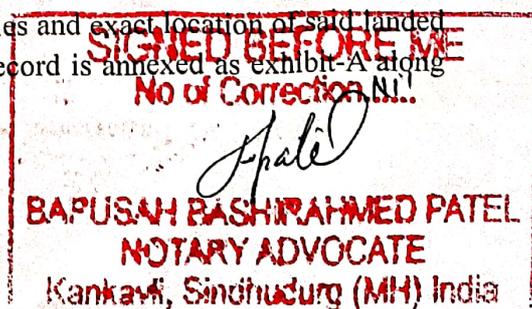
2) I state that, combine meeting of PWD (Public Works Department) officials, Revenue Department, NHAI(National Highways Authority of India) had been arranged at the office of respondent number 3. In the said meeting it was found that a single stretch of land admeasuring 12 hectares along the highway is not available, hence after detailed discussion one place having the area of 17 hectares at Jambhavade village, Tal. Vaibhavwadi, Dist.Sindhudurg was finalised in the said meeting. The description of said land is as follows

All the piece and parcel of land situated at village Jambhavade Tehsil Vaibhavwadi District Sindhudurg Maharashtra state having its survey number 72 area admeasuring 17.33.00 hectares.

The Gat book map showing boundaries and exact location of said landed property prepared by Taluka inspector of land record is annexed as exhibit-A along with this affidavit.



*(Handwritten Signature)*



3) I further state, that the above mentioned property is having total area of 17.33.00 hectares which can be used for plantation of trees as directed by the Honourable Tribunal the said land is enough to meet the criteria of 12 hectare land required for the plantation of 27000 trees as per the direction of Honourable Tribunal.

4) The said 7/12 extract bears the name of state of Maharashtra as occupant and possessor name of Gram Panchayat is also entered in record of right of said property. The 7/12 extract is annexed as exhibit B along with this affidavit.

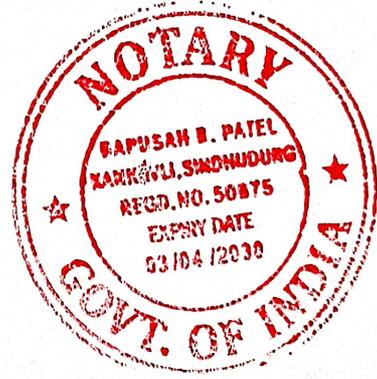
5) I state that respondent number 3 being district collector will comply with all the directions issued by Honourable National green tribunal so also full cooperation will be given to MSRDC (Maharashtra State Road Development Corporation) for plantation of trees.

Date - 10/10/2025  
Place - Oros

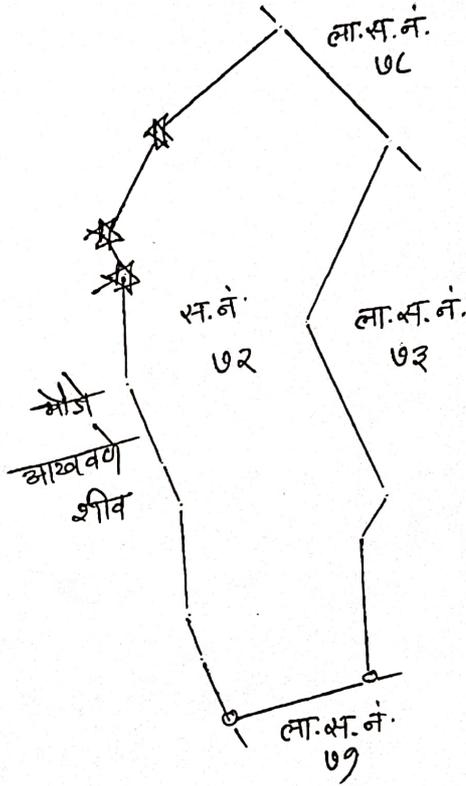
witness  
[Signature]  
सिद्धार्थ दिपक शोवाक  
(स.मो.वा.नि.)

[Signature]  
Resp.No.1  
(Vijay Kale)  
Dy.Regional Transport Officer  
Sindhudurg

N.R.S.NO.....207/2025  
No. of Correction Nil  
Document is of two Pages  
SIGNED & EXECUTED BEFORE ME  
[Signature]  
10/10/2025  
NOTARY  
BAPUSAH B. PATEL  
Kankavli



Exh - A



~~कार्यालयीन कामासाठी चिन्नांकित प्रत~~

खरी नक्कल

*(Signature)*  
मुख्यालय सहाय्यक  
उप अधीक्षक  
भूमि अभिलेख वैभववाडी



प्रमाण : १ इंचास २० साखवणे

*(Signature)*  
मुख्यालय सहाय्यक  
(भूमि अभिलेख)

835

Exh-B



अहवाल दिनांक : 04/10/2025

महाराष्ट्र शासन

गाव नमुना सात ( अधिकार अभिलेख पत्रक )

। महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या ( तयार करणे व सुस्थितीत ठेवणे ) नियम, १९७१ यातील नियम ३,५,६ आणि ७ ।

गाव :- जांभवडे ( 566335 )

तालुका :- वैभववाडी

जिल्हा :- सिंधुदुर्ग

PU-ID : 10213127818

भूमापन क्रमांक व उपविभाग : 72



10213127818

भू-धारणा पध्दती : सरकार

शेताचे स्थानिक नाव : देवाळी

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नांव	क्षेत्र आकार पो.ख. फे.फा.	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.चौ.मी. 1400		सरकार ग्रामपंचायत जांभवडे	17.33.00 ( 370 )	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र	2096	महाराष्ट्र शासन	17.33.00 ( 157 )	इतर अधिकार
जिरायत -				इतर
बागायत -				ग्रामपंचायत जांभवडे सशर्त ( 157 )
ब) पोट-खराब क्षेत्र (लागवड अयोग्य)				इतर
वर्ग (अ) 17.33.00				गायरण ( 175 )
वर्ग (ब) -				
एकूण पो.ख. 17.33.00				प्रलंबित फेरफार : नाही.
एकूण क्षेत्र 17.33.00				शेवटचा फेरफार क्रमांक : 728 व दिनांक : 04/10/2025
अ+ब				
आकारणी 0.00				
जूडी किंवा विशेष आकारणी				
जुने फेरफार क्र. ( 157 ) ( 263 ) ( 265 ) ( 370 ) ( 374 ) ( 605 ) ( 728 )				सीमा आणि भूमापन चिन्ह : 0

गाव नमुना बारा ( पिकांची नोंदवही )

। महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या ( तयार करणे व सुस्थितीत ठेवणे ) नियम, १९७१ यातील नियम २९ ।

गाव :- जांभवडे ( 566335 )

तालुका :- वैभववाडी

जिल्हा :- सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग : 72

पिकाखालील क्षेत्राचा तपशील								लागवडीसाठी उपलब्ध नसलेली जमीन		शेरा
वर्ष	हंगाम	खाता क्रमांक	पिकाचा प्रकार	पिकाचे नाव	जल सिंचित	अजल सिंचित	जल सिंचनाचे साधन	स्वरूप	क्षेत्र	
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)
					हे.आर. चौ.मी.	हे.आर. चौ.मी.			हे.आर. चौ.मी.	
2024-25	संपूर्ण वर्ष	सर्व खाते						गायरण पड	17.3300	

टीप : \* सदरची नोंद मोबाइल ॲप द्वारे घेणेत आलेली आहे

"या प्रमाणित प्रतीसाठी फी म्हणून १५/- रुपये मिळाले."

दिनांक :- 08/10/2025

सांकेतिक क्रमांक :- 27330002041128000010202512

( नाव :- दिपक रुस्तुम म्हस्के )

ग्राम महसूल अधिकारी साक्षा :- तिरवडे तर्फ. सौदळता :- वैभववाडी जि :- सिंधुदुर्ग

